

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 1742/2019

[Arising out of impugned final judgment and order dated 04-12-2017 in WC No. 15864/2015 passed by the High Court of Judicature at Allahabad]

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

MOHD. ISLAM & ORS.

Respondent(s)

(IA No. 185442/2018 - EXEMPTION FROM FILING O.T.)

Date : 24-01-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) Mr. Rana Mukherjee, Sr. Adv.
Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.

For Respondent(s) Mr. Sunny Choudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

List on 06.03.2025.

(NIRMALA NEGI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR